## COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## IA NOS. 220 & 219 of 2017 IN DFR NO. 4097 OF 2016

Dated: 30<sup>th</sup> May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

TANGEDCO ...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vllinayagam

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandaran

Ms. Anushree Bardhan

## **ORDER**

(IA No. 219 of 2017)

(Application for condonation of delay in filing)

Issue fresh notice to the Respondent Nos. 16 & 17 returnable on 11.07.2017. Dasti, in addition, is permitted.

List the matter on <u>11.07.2017.</u>

( I. J. Kapoor ) Technical Member ( Justice Ranjana P. Desai ) Chairperson

mk/kt